

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 1/59(1)/NCLT/AHM/2016

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017**

Name of the Company: **Rakesh Agarwal**
V/s.
Vogue Ceramics Gujarat Pvt. Ltd. & Ors.

Section of the Companies Act: **Section 59(1) of the Companies Act, 2013**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ishan P. Shah	Advocate Petitioner	Petitioner	<u>Pras</u>
2.	P. J. Vyas	Advocate	Respondent	<u>Pras</u>

ORDER

Learned Advocate Mr. Ishan Shah present for Appellant. Learned Advocate Mr. Pushpadatta Vyas present for Respondents Nos. 1 to 4.

At request of Learned Counsel for Appellant.

List the matter on 09.10.2017.

B. R. 1.9.17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of September, 2017.